

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

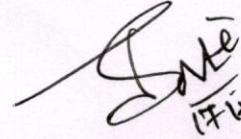
No. K-13012/02/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 17th November, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Prakash Padia, (ii) Alok Mathur, (iii) Pankaj Bhatia, (iv) Saurabh Lavania, (v) Vivek Varma, (vi) Sanjay Kumar Singh, (vii) Piyush Agrawal, (viii) Saurabh Shyam Shamsbery, (ix) Jaspreet Singh, (x) Rajeev Singh, (xi) Smt. Manju Rani Chauhan, (xii) Karunesh Singh Pawar, (xiii) Dr. Yogendra Kumar Srivastava, (xiv) Manish Mathur and (xv) Rohit Ranjan Agarwal, to be Additional Judges of the Allahabad High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.


17/11/2018

(Sadanand Vasant Date)
Joint Secretary to the Government of India
Tele: 23381496

To

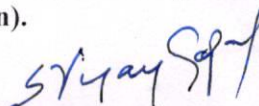
The Manager,
Government of India Press,
FARIDABAD

No. K. 13012/02/2018-US.II

Dated 17.11.2018

Copy to:-

1. S/Shri (i) Prakash Padia, (ii) Alok Mathur, (iii) Pankaj Bhatia, (iv) Saurabh Lavania, (v) Vivek Varma, (vi) Sanjay Kumar Singh, (vii) Piyush Agrawal, (viii) Saurabh Shyam Shamsbery, (ix) Jaspreet Singh, (x) Rajeev Singh, (xi) Smt. Manju Rani Chauhan, (xii) Karunesh Singh Pawar, (xiii) Dr. Yogendra Kumar Srivastava, (xiv) Manish Mathur and (xv) Rohit Ranjan Agarwal, c/o The Registrar General, Allahabad High Court, Allahabad.
2. The Secretary to the Governor of Uttar Pradesh, Lucknow.
3. The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
4. The Secretary to the Chief Justice, Allahabad High Court, Allahabad.
5. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
6. The Registrar General, Allahabad High Court, Allahabad.
7. The Accountant General, Uttar Pradesh, Lucknow.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(E-courts)/DS(S)/S.O.(Desk)
12. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).


(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 23382978